

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KSS PETRON PRIVATE LIMITED Date of Commencement of Liquidation: 27-12-2019; List of Stakeholders as on Date: 06-01-2024; Name of IP: Mr. Vineet K Chaudhary; Process Number: 1; Last 5 digitof registration number: 10246

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				216514938				NA
3	Secured financial creditors	1	9023006728	1	8495025592	0	527981136	0	Annexure 3
4	Unsecured financial creditors	2	6799598006	1	6757834231	0	41763775	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	14	1850217	24	2380816	0	273734	0	Annexure 6
7	Operational creditors (Government Dues)	6	6119325732	5	75318782	6044006950	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	101	3187308565	98	736135330	0	2451173236	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		124	25131089248	129	16283209689	6044006950	3021191881	0	